

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.123
CP-84/ND/2021

IN THE MATTER OF:

Mr. Harpal Singh Saini & Ors.

....APPLICANT

Vs.

M/s Hightech Construction Co. Pvt. Ltd. & Ors.

....RESPONDENT

SECTION

U/s 241-242

Order delivered on 03.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 24.09.2021.

(Madhu Narula)
Court Officer